

New rail lines in Uttar Pradesh

†*99. SHRI NARESH CHANDRA AGRAWAL : Will the Minister of RAILWAYS be pleased to state :

- (a) the number of new rail lines to be laid in Uttar Pradesh as per the survey conducted by the Railways;
- (b) the expenditure likely to be incurred thereon;
- (c) whether it is a fact that the new rail lines which were surveyed have not been sanctioned due to having a sense of negligence towards Uttar Pradesh; and
- (d) if not, by when approval in this regard would be accorded?

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI) : (a) and (b) The following new line surveys falling partly/fully in Uttar Pradesh have been taken up :—

Sl. No.	Name of new line survey	Approximate cost (Rs. in crore)	Remarks
1	2	3	4
1.	Faizabad-Lalganj	653.71	
2.	Gajraula-Mainpuri	881.40	
3.	Panipat-Meerut	855.57	
4.	Daurala-Bijnaur	755.80	
5.	Aligarh-Chhata	736.39	
6.	Khurja-Raya	583.09	
7.	Etah-Kasganj	213.28	
8.	Burhwal-Bahraich	—	Surveys are in progress.
9.	Majhi-Lar Road	—	
10.	Sitapur-Baharaich	—	
11.	Nainital-Katgodam	—	
12.	Farrukhabad-Sahajahanpur	—	
13.	Kushinagar-Kapilavastu	—	
14.	Ghughuli-Anand Nagar	—	
15.	Balrampur-Khalilabad	—	

†Original notice of the question was received in Hindi.

1	2	3	4
16	Etawah-Kasganj	—	Surveys are in progress.
17.	Barabanki-Fatehabad	—	
18.	Rewari-Palwal-Khurja	—	
19	Phaphaund-Konch	—	
20.	Hamirpur-Hamirpur Road	—	
21.	Bharatpur-Koshi Kalan	—	
22.	Konch-Jalon-Orai	—	
23.	Jhansi-Sawai Madhopur	—	
24.	Ata-Ragaul and Jalalpur-Bharwa Sumerpur	—	

(c) No, Sir.

(d) After a new line survey is completed, the survey report is first examined in the Ministry. Depending on the financial liability, operational requirement and other considerations, the project proposal is sent to Planning Commission for their in principle approval. After necessary approval is obtained from Planning Commission, Expanded Board for Railways (EBR) and Cabinet Committee on Infrastructure (CCI), the project is included in Railway Budget. As such, no fixed time limit can be given for the process in respect of any project proposal.

Steps to ban globally banned chemicals

*100. SHRI K.N. BALAGOPAL: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether India is using any pesticides which are banned in Europe and USA;
- (b) if so, the details thereof; and
- (c) whether Government will take steps to ban chemicals which are banned globally?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) and (b) There are 67 pesticides which are banned or severely restricted in other countries, including European countries and USA, which are used in India. The list of these pesticides is given in the Statement (*See below*). All such pesticides are subjected to review by Expert Groups or Expert Committees from time to time to decide on their continued use or otherwise based on various factors including cropping pattern, agro-climate, profile of pests and diseases, toxicity etc.